

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
APPLICATION NUMBER:

PETITION NUMBER : TCP/518/ (IB)/2017

NAME OF THE PETITIONER(S) : POLARIS BANYAN HOLDING PVT LTD

NAME OF THE RESPONDENT(S) : AUROMED HOLDINGS PVT LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. TKBHASKAR Coursel for the

V.M.KANNAN Petitioner

VIKRAM P.JAIN SHWETHA VASUDEVAN

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ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that a proposal has been mooted to approach the petitioner for settlement talks and sought time to report the progress. In view of the submission, time extended at request. Put up on 21.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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